

GA 203/03

Date	Office Note	Order of the Tribunal
	Registrar List GA for hearing on 18/11/05 ✓ Registrar	25-01-06 Hon. Sri A.K. Singh, AM -
<u>OR</u>	No R.A. received to me so far. <u>SR</u> 16-11-05 <u>for'sum</u> 18-11-05 Hd- Ar hearing on 25-01-06 ✓ for'sum	On account of illness of applicant's counsel the case is adjourned for hearing on 07-04-06 Cm S. Singh for resp'ds has no objection. B.O.C. <u>B</u> C.O. 7.4.06 Hon. Mr. A.K. Bhattacharya, J.M. None for applicant even in the revised call. Sri S. Singh, learned counsel for respondents is present. It is found that by order dt. 15.4.05, last opportunity was granted for filing rejoinder in this case but no such rejoinder has been filed so far. Under the circumstances, it appears that the applicant is not interested in pursuing this matter anymore. Accordingly, the GA is dismissed in default and for non-prosecution.
<u>OR</u>	No R.A. received so far. <u>SE</u> 03/4/06	<u>for'sum</u> 18-11-05 Hd- Ar hearing on 25-01-06 ✓ for'sum <u>OR</u> No R.A. received so far. <u>SE</u> 03/4/06 J.M.